

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: PROVOGUE (INDIA) LIMITED Date of Commencement of Liquidation: 14-10-2019; List of Stakeholders as on Date: 24-03-2021; Name of IP: Mr. Amit Gupta; Last 5 digit of registration number: 10040

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				48977287				NA
2	Liquidation costs incurred till date				147748475				NA
3	Secured financial creditors	8	3102909174	8	3100416981	0	2492193	0	Annexure 3
4	Unsecured financial creditors	1	62483274	1	61768051	0	715223	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA
6	Operational creditors (Employees)	491	32928471	491	18437679	0	14490792	0	Annexure 6
7	Operational creditors (Government Dues)	14	240819665	14	56873708	0	183945957	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	49	87891700	49	68097720	0	19793980	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	2	154197012	2	20129375	0	134067637	0	Annexure 9
Total		565	3681229296	565	3522449276	0	355505782	0	